NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

39

T.C.S.P. No. 02/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

TCSP 02/230-232/NCLT/MB/MAH/2017 TCSP 03/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 14.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)